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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
271/16 (CA 740/16)	TP 213/17	Hearing	391 /394	Apere Enterprise Storage Solutions India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (PETITIONER) (RESPONDENT)		SIGNATURE
1.	C.K.Nandakumar Advocate 9900039859	Applicant/Petitioner		

Counsel for petitioner is present. CA 740/16 is taken up today. It is filed for condonation of delay. For orders, posted to 13.032017.

  
MEMBER (J)

  
MEMBER (T)